

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 166 of 2011 & IA No. 252 of 2011,
Appeal No. 150 of 2011 & I.A. No. 235 of 2011 &
Appeal No. 168 of 2011 & I.A. No. 253 of 2011**

Dated: 12th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Appeal No. 166 of 2011 & IA No. 252 of 2011

In the matter of:

**Biomass Energy Developers
Association & Ors. ... Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 150 of 2011 & IA No. 235 of 2011

M/s SLS Power Limited ... Appellant (s)

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 168 of 2011 & IA No. 253 of 2011

**South Indian Sugar Mills
Association & Ors. ... Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

Contd...P2

Counsel for the Appellant (s)
(In Appeal Nos. 166 of 2011
& 150 of 2011)

Mr. K. Gopal Choudary

(In Appeal No. 168 of 2011)

Mr. Challa Guna Ranjan

Counsel for the Respondent (s) : Mr. A. Mariarputham, Sr. Adv.
Mr. A. Subba Rao
Mr. A.T. Rao
Mr. Yusuf Khan

ORDER

Heard the learned counsel for the parties on I.A. No. 252 of 2011 in Appeal No. 166 of 2011, I.A. No. 235 of 2011 in Appeal No. 150 of 2011 and I.A. No. 253 of 2011 in Appeal No. 168 of 2011. Order on the I.A.s reserved.

Post the matter for further hearing on **20th January, 2012.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/ks